

ITEM NO.1501

COURT NO.2
(HEARING THROUGH VIDEO CONFERENCING)

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.5887/2021

UNITED INDIA INSURANCE CO. LTD.

Appellant(s)

VERSUS

SUSHIL KUMAR GODARA

Respondent(s)

(IA No.30992/2021 - FOR EXEMPTION FROM FILING AFFIDAVIT)

Date : 30-09-2021 This matter was called on for pronouncement of Judgment today.

For Appellant(s) Mr. Amit Kumar Singh, AOR
Ms. K. Enatoli Sema, Adv.
Ms. Chubalemla Chang, Adv.

Mr. Amit Kumar Singh, AOR

For Respondent(s) Ms Gauri Puri, Adv./Amicus Curiae

UPON hearing the counsel the Court made the following
O R D E R

Hon'ble Mr. Justice S. Ravindra Bhat pronounced the Reportable Order of the Bench comprising Hon'ble Mr. Justice Uday Umesh Lalit, Hon'ble Mr. Justice S. Ravindra Bhat, and Hon'ble Ms. Justice Bela M. Trivedi.

The Civil Appeal is allowed, in terms of the Signed Reportable Order placed on the file.

Pending applications, if any, also stand disposed of.

(MUKESH NASA)
COURT MASTER

(VIRENDER SINGH)
BRANCH OFFICER